

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
स्वास्थ्य एवं परिवार कल्याण विभाग, दिल्ली सरकार
9वां तल-ए विंग, आई पी एस्टेट, नई दिल्ली

तारांकित/अतारांकित : तारांकित
प्रश्न संख्या : 11
दिनांक : 02.12.2019
प्रश्नकर्ता का नाम : श्री नारायण दत्त शर्मा

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:-

	प्रश्न	उत्तर
क)	क्या यह सत्य है कि सात लाख की जनसंख्या वाला एक बड़ा विधानसभा क्षेत्र होने के बावजूद बदरपुर विधानसभा क्षेत्र में कोई बड़ा अस्पताल नहीं है;	जी हां ।
ख)	यदि हाँ, तो क्या यह भी सत्य है कि क्षेत्र के विधायक द्वारा मीठापुर में एक खाली ज़मीन पर अस्पताल बनवाने हेतु अनेक बार लिखित आग्रह किए जाने के बाद भी फाइल इसलिए क्लियर नहीं हुई क्योंकि यह 'ओ' ज़ोन में है; और	जी हां ।
ग)	यदि हाँ, तो इस विधानसभा क्षेत्र में अस्पताल के बनवाए जाने हेतु सरकार द्वारा क्या कदम उठाए जा रहे हैं ?	दिल्ली विकास प्राधिकरण द्वारा सूचित किया गया है कि आबंटित भूमि जोन-ओ, में आती है, स्वास्थ्य विभाग, दिल्ली सरकार ने दिल्ली विकास प्राधिकरण को दिनांक 10.09.2018 को उक्त भूमि पर पॉलिक्लीनिक खोलने की अनुमति मांगी थी । उक्त पत्र के जबाब में दिल्ली विकास प्राधिकरण द्वारा सूचित किया गया है कि इसकी अनुमति माननीय राष्ट्रीय हरित आयोग (NGT) द्वारा गठित Principal Committee (प्रधान समिति) से ली जा सकती है । इस विषय में निदेशालय स्वास्थ्य सेवाएं द्वारा सचिव (पर्यावरण एवं वन) को प्रार्थना की गई है कि वह इस विषय को उक्त समिति के समक्ष जनहित में प्रस्तुत करें जिससे कि पॉलिक्लीनिक का निर्माण किया जा सके । विस्तृत वस्तुस्थिति संलग्न है (संलग्नक-क)


(संजीव खिरवार)

प्रधान सचिव, स्वास्थ्य एवं परिवार कल्याण विभाग
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
PRINCIPAL SECRETARY
Health & Family Welfare Deptt.

STATUS OF ESTABLISHMENT OF MOTHER & CHILD HOSPITAL IN
VILLAGE MOLARBAND (SOUTH - EAST DISTT.)

A plot measuring 4 Bigha 14 Biswa out of Khasra No. 1032(1-2) & 1033 (3-12) was allotted by Panchayat Department of GNCTD to Directorate of Health Services for establishment of Mother & Child Hospital in Village Molarband (South-East district). However, while going for change of Land Use (CLU) to DDA, it was informed vide letter dated 30/12/2014 (copy enclosed) that the land use of the land under reference is "River & Water Body" as per Zonal Development Plan of Zone - 'O' and No additional area other than existing earmarked have been proposed under Residential, Commercial, Industrial, Government & Public & Semi Public use zone. Hon'ble National Green Tribunal directed not to carry any construction development work in Zone - 'O'. Therefore the request regarding construction of Mother & Child Hospital in Zone - 'O' at Molarband Delhi cannot be acceded.

Therefore, H&FW Deptt., GNCTD decided to open a polyclinic on the said plot in Semi-Pucca Structure (SPS) for which a letter was written to DDA on 10/09/2018 (copy enclosed) to permit for the same. Now, DDA vide letter dated 24/09/2018 (copy enclosed) informed that Hon'ble National Green Tribunal (NGT) has given final order in case No. OA-6/2012 and OA-300/2013 on dated 13/01/2015. It is also informed by Asst. Director (Plg), Zone-A, DDA that the "Principle Committee" have been constituted by Hon'ble NGT vide its order dated 13/01/2015 where more or less all concerned department are represented or individual Department like DDA, NCT of Delhi, Department of Irrigation, DIB, Corporation and any other body or authority responsible for executing the work or any part thereof would be answerable and work under the direct supervision of the "Principle Committee". DDA informed that the case can not be processed further till clearance from "Principle Committee" and it is advised that the DGHS may take up the matter with Principle Committee constituted by Hon'ble NGT.

In this regard, a DO letter dated 06/12/2018 (copy enclosed) from the side of Secretary (H&FW Deptt.) and a reminder letter dated 11/09/2019 (copy enclosed) from the side of DGHS were written to the Secretary (Environment & forest), GNCT requesting to place the proposal of establishment of polyclinic in Semi Pucca Structure (SPS) on the plot under reference, before "Principle Committee" as per direction of Hon'ble NGT, so that a polyclinic may be established on the plot in public interest, as the entire belt of South-East District is devoid of any hospital or secondary care govt. health facilities. Reply is still awaited.